

## Annexure-7

Name of the corporate debtor: Shree Ganesh Jewellery House (I) Limited		Date of commencement of liquidation: 14.09.2018			List of stakeholders as on: 14.10.2018											
List of Other Stakeholders, if any (Other than Financial Creditors and Operational Creditors) (Amount in ₹)																
Sl.No	Name of stakeholder	Category of stakeholder s (preference shareholder s / equity shareholder s / partners / others)	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
				Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed ? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
1	LIC of India	Equity Shareholder		04-10-2018	116941019	116941019	Equity Shares	0	0	0	0.22	0	0	0	0	The Claim amount is towards Equity Shares bought by LIC of India filed in Form G with the undersigned and has been verified on the basis of Transaction Sheet provided by the respective Stakeholder.